

C.P No. 154/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Mayur Shetty Zil Shah	Advocate from Rajani Associates	

**ORDER**

**CP No.154/ 61(1)(b)/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel, list this matter on 13.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)